Written Answers to	[RAJYA SABHA]		Unstarred Questions
2	3	4	5
Rajasthan	559.90	559.41	1120.26
Sikkim	68.60	138.16	337.00
Tamil Nadu	205.00	309.58	636.39
Tripura	274.83	392.3725	135.38
Uttar Pradesh	1110.35	1234.87	866.81
Uttarakhand	409.19	550.2	702.21
West Bengal	1427.58	819.18	1058.35
Telangana	273.73	146.0255	99.22
Total	15186.68	16507.85	15650.29
	Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh Uttarakhand West Bengal Telangana	2 3 Rajasthan 559.90 Sikkim 68.60 Tamil Nadu 205.00 Tripura 274.83 Uttar Pradesh 1110.35 Uttarakhand 409.19 West Bengal 1427.58 Telangana 273.73	2 3 4 Rajasthan 559.90 559.41 Sikkim 68.60 138.16 Tamil Nadu 205.00 309.58 Tripura 274.83 392.3725 Uttar Pradesh 1110.35 1234.87 Uttarakhand 409.19 550.2 West Bengal 1427.58 819.18 Telangana 273.73 146.0255

Survey of landless labourers in Maharashtra

- 862. SHRI RAJKUMAR DHOOT: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether Government has conducted any survey about the landless labourers in rural Maharashtra who are engaged in manual labour for livelihood;
 - (b) if so, the details thereof, district-wise; and
- (c) welfare measures extended to these landless labourers of the State by Government?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Yes, Sir. The Socio Economic and Caste Census 2011 (SECC 2011) included the survey of the landless labourers which was conducted through a comprehensive programme involving the Ministry of Rural Development, the Ministry of Housing and Poverty Alleviation, the Office of the Registrar General and Census Commissioner (ORGI), Ministry of Home Affairs and State Governments/UT Administrations including Maharashtra. The district-wise number of the landless manual casual labourers of Maharashtra is given in the Statement (See below).

(c) Ministry of Rural Development is using data of SECC-2011 to identify beneficiaries as the data have the details of Socio-Economic status of households, including its deprivation. The programme/scheme interventions are targeted to deal with the universe of deprivation/multi-dimensionality of poverty reported in SECC. Under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), all households seeking manual casual work are guaranteed 100 days work.

Dhule

Jalgaon

Buldana

Washim

Amravati

Wardha

Nagpur

Bhandara

Gondiya

Gadchiroli

Chandrapur

Yavatmal

Nanded

Hingoli

Parbhani

Aurangabad

Jalna

Nashik

Thane

Raigarh

Ahmadnagar

Osmanabad

Pune

Bid Latur

Akola

Statement

[11 February, 2019]

The district-wise number of the landless manual casual labourers of Maharashtra							
State	Name of district	Total No. of	Total No. of landless				
		Households	manual casual labour				
1	2	3	4				
Maharashtra	Nandurbar	292828	178948				

288	Writi	ten Answers to	[RAJYA SABHA]	Unstarred Questions
	1	2	3	4
		Solapur	597623	188658
		Satara	539808	104777
		Ratnagiri	343088	66624
		Sindhudurg	186826	37702
		Kolhapur	590837	111462
		Sangli	433206	88409
		Total	13841960	4949734

Schemes for rural people

- 863. SHRI RAJKUMAR DHOOT: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the details of various schemes aimed at improving the lives of rural people presently being implemented in the State of Maharashtra, scheme-wise;
- (b) whether these schemes have yielded the desired results in rural Maharashtra; and
 - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) Yes, Sir. The Ministry of Rural Development, *inter alia*, is implementing Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay-Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas, including Maharashtra, through employment generation, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, provision of social assistance and other basic amenities.

(b) and (c) In order to ensure that the programme benefits reach the rural poor in full measure, the Department has evolved a comprehensive multi-level and multi-tool system of monitoring and evaluation of the implementation of rural development programmes in different parts of the country which include Review by the Union Ministers, Performance Review Committee Meetings, Common Review Mission, State Vigilance and Monitoring Committees, District Development Co-ordination and